

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **24th** day of **JULY**, 2018

Present:

**Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A**

M.A. No. 330/1618/2016
In
Original Application No. 330/659/2016
(U/S 19, Administrative Tribunal Act, 1985)

Shyam Mohan Yadav son of Lorik Yadav, resident of Gupta Medical store Sugar Mil Road, District-Sant Kabir Nagar.

.....Applicant.

By Advocate – Shri A. Trivedi.

V E R S U S

1. Union of India through General Manager N.E. Railway, Gorakhpur.
2. Chairman North Eastern Railway Recruitment Cell North Eastern Railway Gorakhpur.

.....Respondents.

By Advocates : Shri R.K. Rai.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

None present for the applicant. Shri Dharmendra Tiwari proxy counsel for Shri R.K. Rai, counsel for the respondents is present.

2. It seems that the applicant has lost interest in prosecuting the matter. After perusal of Delay

Condonation Application, it reveals that the same is formal in nature. Hence, the Delay Condonation Application No. 330/01618/2018 is dismissed. Consequently, the OA stands also dismissed.

(Gokul Chandra Pati)
Member (A)

(Justice Bharat Bhushan)
Member (J)

/SS/